Annexure-2
Name of the corporate debtor: E & G Global Estates Limited; Date of commencement of CIRP: 24-6-2020; List of creditors as on: 24th June, 2020
List of unsecured financial creditors belonging to any class of creditors

Sl.	Name of	Details of Details of claim admitted					laim admitte	ed	Amount of	Amount of any mutual dues,	Amount of claim	Amount of claim	Remark
	creditor		claim						contingent claim	that may be set- off	not admitted	under verification	s, if any
No.		Date of	Amount	Amount	Nature	Amount	Whether	% of					
		receipt	claimed	of claim	of	covered by	related	voting					
					claim			share in					
				admitted		guarantee	party?	CoC					